GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO.2138 TO BE ANSWERED ON 11TH DECEMBER, 2015

LICENCE FOR SALE OF AYURVEDIC MEDICINES

2138. DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether the Government proposes to issue licences for the sale of ayurvedic medicines on the lines of allopathy and if so, the details thereof;

(b) whether the Government has reviewed the curriculum of ayurvedic pharmacists at the national level and if so, the details thereof; and

(c) whether the Government proposes to constitute council similar to allopathy for improving the quality and excellence of ayurvedic pharmacy and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a): Presently, there is no regulatory provision under the Drugs and Cosmetics Act, 1940 and the Rules thereunder for issue of license for the sale of Ayurvedic medicines.

(b): No such proposal for review is under the consideration of the Government.

(c): The Indian Medicine and Homoeopathy Pharmacy Central Council Bill, 2015 to create a regulatory body called Central Pharmacy Council of Indian Medicine and Homoeopathy for maintenance of Central Register of Pharmacists of Indian Systems of Medicine and Homoeopathy and for matters connected therewith and to bring about uniformity and standardization in education and practice of Pharmacy of Indian Medicine and Homoeopathy is under consideration of the Government.

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